

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 228
13(ND)2010

IN THE MATTER OF:

Sh. Kapoorchand A. Sanghvi & Ors.

...

Applicant/Petitioner

Versus

M/s. TI Steels Pvt. Ltd. & Ors.

...

Respondent

Under Section: 397-398

Order delivered on 09.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (T)

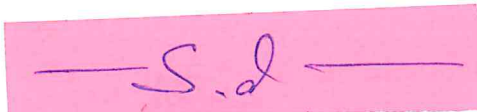
PRESENTS:

ORDER

The order is dictated in open court.

None appeared on behalf of the parties. List the matter on 09.03.2021

The parties are requested to provide the PDF file to the registry so that it may be uploaded on the NCLT website.



(NARENDER KUMAR BHOLA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)